

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 116
(IB)-40(PB)/2017

IN THE MATTER OF:

Vedika Nut Crafts Pvt. Ltd.

.... Applicant/petitioner

Under Section 10 of IBC (Liq.)

Order delivered on 13.12.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the petitioner: Mr. Shashi Kant Nemani, Liquidator with
Ms. Priyanka Swami, Adv.

For the Respondent(s): Ms. Nazia Praveen, Adv. for CoC
Mr. Harhsit Agarwal, Advs. for suspended directors

ORDER

Proxy counsel for the liquidator seeks adjournment.

List on 17.01.2020.

—sd—

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

—sd—

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

13.12.2019
Aarti Makker